

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.37/ 2017	-	For Orders	14(1)	Tulsyan Vyapar(India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	CS DEEPA PODDAR 9535972102	<del>ABEELAN</del> PETIONER TULSYANVAPAR (INDIA) LIMITED	<i>[Signature]</i>

ORDER

Order passed vide separate order.

*[Signature]*  
Member(T)

*[Signature]*  
20/7  
Member (J)